

ADM/53/2019


Office of the
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Date 13.10.2020.

NOTIFICATION

In exercise of powers conferred Under Sec.24 of CPC, R.A. No. 5002/2018 and R.A. No. 5003/2018 pending on the file of III Addl. District and Sessions Judge, Anekal are withdrawn and transferred to the Court of IX Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru, for disposal in accordance with law.



(VENKATESH NAIK T.)

Prl. District & Sessions Judge,
 Bengaluru Rural District,
Bengaluru

Copy forwarded for information and necessary action through e-mail to:

1. The III Addl. District & Sessions Judge, Anekal
2. The IX Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.
3. Proceedings file
- ✓ 4. Web-host (computer branch)
5. Office copy